

GOVERNMENT OF RAJASTHAN
Law and Legal Affairs Department

No. F. 13 (2) Nyay/2016

Jaipur, dated : 29.08.2016

NOTIFICATION

In exercise of the powers conferred by clause (g) of sub-section (1) of section 73 read with section 66 of the Rajasthan Court Fees and Suits Valuation Act, 1961 (Act No. 23 Of 1961) and all other enabling powers, the State Government hereby makes the following rules, namely:-

THE RAJASTHAN COURT FEES (e-PAYMENT) RULES, 2016

1. **Short title and commencement.**- (1) These rules may be called the Rajasthan Court Fees (e-Payment) Rules, 2016.

(2) They shall come into force at once.

2. **Definitions.**- In these rules, unless the context otherwise requires,-

(i) "Act" means the Rajasthan Court Fees and Suits Valuation Act, 1961 (Act No. 23 Of 1961);

(ii) "fees" means the fees payable under the Act;

(iii) "electronic method" means any method of payment assisted by electronic devices or equipments and includes online banking, e-stamping, e-GRAS, etc.

3. **e-Payment of fees.**- The fees payable under the Act may also be paid through any authorized electronic method.

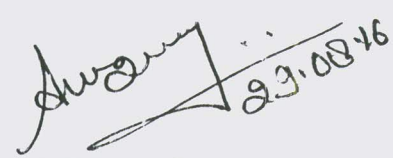
By Order of H.E. the Governor


(Manoj Kumar Vyas)

Principal Secretary to the Government

Copy: Forwarded to the following for information and necessary action:-

1. Principal Secretary to H.E. the Governor/Secretary to Hon'ble Chief Minister Government of Rajasthan
2. Private Secretary to Hon'ble Central Law Minister Government of India, New Delhi.
3. Special Assistant to Hon'ble Law Minister Government of Rajasthan.
4. Joint Secretary Department of Justice Ministry of Law and Justice Government of India, New Delhi.
5. Joint Secretary, Ministry of Commerce & Industry (Department of Industrial Policy & Promotion) Udyog Bhawan, Government of India, New Delhi.
6. Chief Secretary Government of Rajasthan.
7. Commissioner of Industries & Secretary, Corporate Social Responsibility (CSR) Government of Rajasthan, Jaipur.
8. Registrar General, Rajasthan High Court, Jodpur.
9. Registrar (Admn.) Rajasthan High Court, Jaipur Bench, Jaipur.
10. All District Collector/ District and Session Judge/ Chief Judicial Magistrate, Rajasthan.
11. Director General, Police/ Jail, Rajasthan Jaipur.
12. Law Secretary, Litigation, Government Secretariat, Jaipur.
13. Director, Prosecution, Government Secretariat, Jaipur.
14. Superintendent, Government Central Press, Jaipur for Publication in the Extra Ordinary Part of Official gazette (With G.D.).
15. Director Department of Public Relation and Information.
16. Programmer, Law & Legal Affairs Department
17. Guard files.


(Dr. Kailash Chandra Atawasia)
Joint Secretary to the Government